

Flood Cess in Delhi

313. { Shri Ram Krishan Gupta:
 { Shri Rameshwar Tantia:
 { Sardar Iqbal Singh:

Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to Starred Question No. 1140 on the 28th March, 1960 and state at what state is the proposal to impose a flood cess or betterment levy on the beneficiaries of flood protection schemes undertaken by the Union Territory of Delhi?

The Deputy Minister of Irrigation and Power (Shri Hathi): The proposal is still under consideration.

Power Units at Bhakra

314. { Shri Ram Krishan Gupta:
 { Shri Rameshwar Tantia:
 { Sardar Iqbal Singh:

Will the Minister of **Irrigation and Power** be pleased to refer to the reply given to Unstarred Question No. 1918 on the 9th April, 1960 and state:

(a) whether Government have since received revised project estimate from the Punjab State Electricity Board regarding the 4 generating units of 120,000 k.w. each in the Bhakra Right Power Plant;

(b) if so, the details thereof; and

(c) whether that has been examined and approved?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) The Scheme provides for 4 generating units of 120,000 k.w. each and 885 miles of transmission lines and substations at an estimated cost of Rs. 3535 lakhs. The work on this Power plant is being taken in hand. It is expected to be completed by 1965.

(c) The Technical Advisory Committee on irrigation, Flood Control and Power Projects has approved the scheme.

Second Bridge on the Jamuna

315. { Shri Ram Krishan Gupta:
 { Shri D. C. Sharma:

Will the Minister of **Railways** be pleased to refer to the reply given to Starred Question No. 1815 on the 29th April, 1960 and state the further progress made so far in the construction of the second bridge on the Jamuna near Tughlakabad?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): The design of the bridge, which incidentally is to be sited near Purana Qila and not near Tughlakabad, is nearing completion. Land acquisition is also in progress. About 291 acres of land have already been acquired from private owners and about 478 acres of nazul land are yet to be taken over, in respect of which the Railway Administration is in correspondence with the Land and Development Officer under the Ministry of Works, Housing and Supply. The construction work will be taken in hand as soon as all the land has been made available.

P. and T. Building, Chandigarh

316. { Shri Ram Krishan Gupta:
 { Shri Ajit Singh Sarhadi:

Will the Minister of **Transport and Communications** be pleased to refer to the reply given to Unstarred Question No. 2898 on the 29th April, 1960 and state:

(a) whether Government have since considered the question of construction of an eleven storeyed building or another smaller building for Central Posts and Telegraphs Office at Chandigarh; and

(b) if so, the result thereof?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) and (b). The matter is still under consideration.